

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT – IV**

40.

**C.P.(CAA)/95(MB)2022  
IN  
C.A.(CAA)/69(MB)2021**

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **19.12.2022**

NAME OF THE PARTIES: Eloise Energy Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

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**ORDER**

The Court is convened through Video Conference.

1. Ms. Vidisha Poonja, Ld. Counsel for the Petitioner present. Ms. Rupa Sutar, Dy. Director, Office of the Regional Director, Western Region, Maharashtra is present.
2. Heard the Counsel and perused the records. **Reserved for orders.**

Sd/-  
**PRABHAT KUMAR**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)